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स्टेट बैंक ऑफ इंदौर में कनिष्ठ कर्मचारियों की पदोन्नति के विरुद्ध शिकायते

3509. श्री शिव चरण सिंह: क्या वित्त मंत्री 27 फरवरी, 1996 को राज्य सभा में अतारांकित प्रथ 34 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे

- (क) स्टेट बैंक ऑफ इंदौर की दिल्ली स्थित शाखाओं में कार्यरत कितने वरिष्ठ कर्मचारियों ने करिष्ठ कर्मचारियों की पदोत्रति के विरुद्ध लिखित शिकायतें की है और उसके नतम क्या-क्या हैं:
- (ख) क्या वरिष्ठ कर्मचारियों को "विशेष सहायक" के पदों पर भूतलक्षी प्रमाण से पदोन्नत किये जाने की संभावना है: और
- (ग) यदि नहीं, तो वरिष्ठ कर्मचारियों के साथ भेद-भाव करने वाले अधिकारियों के विरुद्ध क्या कार्यवाही की जा रही है?

वित्त मंत्री तथा कम्पनी कार्य मंत्री (श्री पी॰ **चिदम्बरम): (क) से (**ग) सूचना एकत्र की जा रही है और सभा पटल पर रखा दी जाएगी।

Telecast rating of 'Ramta Ramta' T.V. Serial from Doordarshan Kendra, Ahmedabad

3510. SHRIMATI **ANANDIBEN** JETHABHAI PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the programme Ramta-Ramta' being telecast from Doordarshan Kendra, Ahmedabad, for children is found popular in the area;
 - (b) if so, what is its rating;
- (c) whether there is any proposal to include school programme for children in order to give school children impetus to take part in such programmes instead of gathering children of friends and relatives by producers and giving prizes to those selected children;
- (d) the number of times school children were included in this programme and prizes given during the last one year; and

(e) the details of direction issued or being issued to the producer of this programme?

to Questions

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM): (a) and (b) Though no survey has been conducted to .find the Television Rating of the programme ,(TRP), the programme is well received and popular amongst the targetted audience.

- (c) Children of different schools of the area are being involved in the production of 'Ramta Ramta' programme. Apart from involving children of different schools in general, meritorious children are selected on the basis of individual merits and they are being invited to participate in the programme from time to time.
- (d) and (e) During 1995-96, children of 10 schools were included in the programme. All the children were awarded prizes. These programmes are duly approved by the Competent Authority at Doordarshan Kendra, Ahmedabad.

News-item regarding loans given by **Nationalised Banks to Politicians**

3511. SHRI NAGENDRA NATH OJHA: SHRI **GURUDAS** DASGUPTA:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn to the news-item published in the Indian Express, New Delhi edition dated 12.8.% regarding loans taken from some of the nationalised banks by certain political leaders and former Union ministers being declared as "loss asset" or "doubtful asset";
- (b) if so, the details thereof and the attempts made to recover these loans and with what result?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) Banks have framed loan recovery policies and are expected to take action in accordance with such policies in the matter of recovery of bank dues.

Motel at Srirangapatnam

3512. SHRI K. RAHMAN KHAN: Will the Minister of TOURISM be pleased to state:

- (a) whether Government propose to put up a Motel at Srirangapatnam near the Tippu Sultan Tomb; and
- (b) whether Government will consider starting a Sound and Light Programme at Tippu's Tomb in Srirangapatnam depicting the heroic struggle of Tippu Sultan against the British?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) No, Sir. The State Government Tourism Department has constructed a restaurant near the Sriranganatha Swamy Temple at Srirangapatnam with the financial assistance of the Govt. of India.

(b) There is no such proposal at present.

Disbursement of Loans to Farmers by Nabard

3513. SHRI RAM NATH KOV1ND : DR. RANBIR SINGH :

Will the Minister of FINANCE be pleased to state:

- (a) whether the National Bank for Agriculture and Rural Development has been advised to disburse Rs. 1400 crore lying unutilised since last financial year and Rs. 2500 crore sanctioned during the current year to farmers as loan.
- (b) if so, the detail thereof with criteria prescribed in this regard;
- (c) whether some limit of amount for disbursement as farm loan has been fixed State and Union territory-wise; and
- (d) if no, the details thereof and if not, the reasons therefor?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) Presumably, the Hon'ble Member is referring to the allocation made to States under the Rural Infrastructure Development Fund (RIDF-I) by National Bank for Agriculture and Rural Development (NABARD). Public and private sector banks are required to deposit with NABARD an amount equal to the short fall in lending to agriculture as on a specified date, but limited to 1.5% of net bank credit. NABARD is to onlend to State Governments/State owned Corporations for completion of in complete on going plan projects. As on 19.8.1996, NABARD has sanctioned an aggregate amount of Rs. 1990.96 crores to 22 States during 1995-96. An amount of Rs. 598.25 crores has been disbursed and the balance amount is expected to be utilised during the current year. As per the procedure, drawal of amounts will be made by NABARD based on the demands from time to time by States. Thus, funds are not lying unitilised with NABARD. The sanctions in respect of Rs. 2500 crores earmarked under RIDF-II are yet to be issued.

to Questions

(c) and (d) NABARD is primarily an apex refinancing institution and provides refinance assistance to the financial institutions. the State-wise/Union-Territ-ory-wise allocation made by NABARD under performance budget 1996-97 is given in the enclosed statement.

Statement

State-wise/Union territory-wise allocation made by NABARD for investment credit under performance budget, 1996-97

Name of State/Union	(Rs.	in lakhs)
Territory		Amount
1. Chandigarh		20 185
National Capital		17300
Territory of Delhi		
3. Haryana		